

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**O.A. No.1824/2018
MA No. 2040/2018**

New Delhi this the 29th day of March, 2019

**HON'BLE MS. NITA CHOWDHURY, MEMBER (A)
HON'BLE MR. S.N. TERDAL, MEMBER (J)**

01. Priti D/o Krishan Mohan Tripathi
(Aged about 40 years)
R/o House No. 100, 101, Krishan Vihar
Near Pooja Dairy,
Delhi 110086
02. Meena Rani D/o sh. Miyan singh
(Aged about 27 years)
R/o H. No.951/26, West Ram Nagar,
Kakroi Raod,
Sonepat (Haryana) 131001
03. Ritu Rani D/o Dharmbir
(Aged about 24 years)
R/o Adarsh Nagar, Gali No. 1,
Gohna, sonepat (Haryana)
04. Jaspreet Kaur
D/o Gurdeep Singh
(Aged about 28 years)
R/o House no. 399, Bhai Parmanand Colony,
Delhi-110009
05. Nishi Yadav
D/o Sooraj Singh
(aged about 23 years)
R/o Vill - Raghunathpur,
Post-Jalalpur Dhana
Distt. Amroha (U.P) 244221
06. Mamta Bisht
D/o KSS Bisht
(Aged about 28 Years)
R/o Pocket C-55, LIG Flat
GTB Enclave, Delhi 110093
07. Megha Chahal
D/o Surender Kumar
(Aged about 26years)
R/o E-762, Street No.22, Rajive Gali,
Ashok Nagar, Shahdara,
Delhi 110093
08. Suman
D/o Balbir singh
(Aged about 28 years)
R/o H. No. 594/10, Gali No.9, Ram Gopal Colony,
Rohtak, Haryana

09. Poonam Rani
D/o Satnam
(Aged about 33 years)
R/o VPO- Bainsi, Tehsil Meham
Distt. Rohtak, Haryana

10. Sheetal
D/o Yudhveer Singh
(Aged about 25 years)
R/o 274, Naharpur, Rohini Sector -7
Near Yadav Car Market, Delhi

11. Vishal Yadav
S/o Yudhveer Singh
(Aged about 20 years)
R/o VPO-Patauda,
Tehsil & Distt. Jhajjar Haryana

12. Deepak Pal
S/o Rajbir Singh
(Aged about 31 years)
R/o C-160, Gali No.3 Rajiv Ghandi Road,
Saroop Nagar, Delhi -110042

13. Anita
D/o Ramprasad
(Aged about 25 years)
C/o Roopwas Pandey
Rajgarh Tahtara, Alwar (Rajasthan)

14. Punam Kumari
D/o Chandra Deo Tiwari,
(Aged about 34 years)
R/o At & Post -Kulharia, PS-Parbatta,
Distt. Khagaria, Bihar,

15. Jyoti Chaudhary
D/o Pradeep Chaudhary
(Aged about 23 years)
R/o Vill -Satheri, Post- Khatauli PS -Ratanpuri
Distt. Muzaffaragar (U.P.) 251201

16. Seema Singh
D/o Shyambir Singh
(Aged about 24 years)
R/o H. No. A-1/62, Mohan Garden,
Uttam Nagar, New Delhi-110059

17. Ravi Prakash Pandey
S/o Ram Milan Pandey
(Aged about 29 years)
R/o Vill-Ghoraghatiya, Post -sikta
Distt. Kushinagar (U.P.) 274303

18. Mohit Sangwan
S/o Surender Singh
[Aged about 26 years)
R/o Ward No. 16, near Gaurav Ice Factory,
Loharu Road, Charkhi Dadri,

Bhiwani (Haryana) 127306

19. Surender Kumar
S/o Ram Kumar
(Aged about 33 years)
R/o MCF-2949/1, Gali No. 18, Sanjay Colony,
Sector 23, Faridabad(Haryana) 121005
20. Neha Tuteja
D/o Devki Nandan Tuteja
(Aged about 31 years)
R/o H. No. 408, First Floor
Mukherjee Nagar, Delhi-110009
21. Rajni
D/o Hemchander
(Aged about 29 years)
R/o House No. 144
VPO, Mubarakpur, Delhi 110081
22. Pooja
D/o Bijender Singh,
(Aged about 26 years)
R/o K/Block 57, Gali No.1,
Mahipalpur, New Delhi 110034
23. Naveen
S/o Roop Ram
(Aged about 27 years)
VPO Mahawati, Tehsil-Samalkhan,
Distt. Panipat (Haryana) 132102
24. Deepak
S/o Deveinder Singh
(Aged about 28 years)
VPO Kapro, Tehsil Narnaund,
Distt. Hisar (Haryana) 125029
25. Padma
D/o Chhatter Pal
(Aged about 26 years)
House No. F-446, Ghitorni,
New Delhi-110030
26. Babita
D/o Virender Singh
(Aged about 33 years)
H. No. 1693, Pana Mamurpur,
Narela ,
New Delhi- 110040
27. Juli
D/o Devender Rathi
(Aged about 29 years)
H. No. 217, Upper Ground Floor,
Gali No. 4, Durgapuri Extn.,
Shahdara, Delhi-110093
28. Aparna Aggarwal
D/o Rajesh Aggarwal,

(Aged about 24 years)
H. No. 1979, Railway Road,
Narela, Delhi 110040

29. Suresh Kumar
S/o Lachhman
(Aged about 27 years)
VPO Bursham , Tehsil Panipat
Haryana 132103

30. Monika Kundu
D/o Ramesh Chand Kundu
(Aged about 27 years)
H. No.81, Phase 3, B-Block,
Prem Nagar, Najafgarh,
New Delhi-110043

- Applicants

(None)

VERSUS

1. Govt. of NCT of Delhi.
(Through its Chief Secretary)
Delhi Secretariat, Players Building
I.P.Estate,
New Delhi-110 002.

2. Delhi Subordinate Services Selection Board(DSSSB)
(Through its Controller of Exams)
FC-18, Institutional Area,
Karkardooma,(Near Railway Reservation Center)
Delhi-110092.

3. Central Board of Secondary Education (CBSE)
(Through its Secretary)
“Shiksha Kendra”, 2,
Community Centre,
Preet Vihar, Delhi-110092.

- Respondents

(By Advocates: Mr. Anuj Kr. Sharma and Mr. Anil Srivastava)

ORDER (ORAL)

Ms. Nita Chowdhury:

This Original Application pertains to CTET matter and has been filed by the applicants, seeking the following reliefs:-

“a) to set aside the Order/Notice dated 04.04.2018 by which candidature of Applicants rejected by the Respondent No.2/DSSSB.

b) direct Respondent No.2 to allow the Applicants to submit/upload the required documents for the candidature and further be pleased to allow to appear in examination for the post of PRT and TGT categories in term of Order dated 18.01.2018

passed by this Hon'ble Tribunal in OA No. 227/2018;

And/Or

c) Any other relief, order or direction, as this Hon'ble Tribunal may deem fit and proper may kindly be passed in favour of the applicant and against the respondents, in the interest of justice."

2. As an interim measures, the applicants were allowed to upload their documents for the post in question and to appear in the examination. Subsequent to that, the result of the CTET exam has been declared and the applicants were directed to state as to whether they have passed the said examination, as adjudication of the OA was only to be taken if they had passed the same. The applicants have failed to file any response in this matter and nobody is present for them either. Hence, in view of the fact that they have not filed any response and not appeared for prosecution of this OA, the same is dismissed in default and for lack of prosecution. No costs.

(S. N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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